

Government of India
Ministry of Finance
Department of Revenue & Insurance
New Delhi, the 6th January, 1976.

NOTIFICATION
INCOME TAX

No. 1198 /F.No.203/95/75-IT.II/: It is hereby notified for general information that the name of the institution, 'Kamla Nehru Memoria' Society' approved for the purposes of section 35(1)(ii) of the Income-tax Act, 1961 by notification No.1129 dated 9th October, 75 may be read as 'Kamla Nehru Memoria' Trust',

Sd/-

(T.P. JHUNJHUNWALA)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Gha'ib, Mata Sundri Lane, New Delhi-1.
4. The Secretary, Department of Science & Technology, Technology Bhawan, New Delhi with reference to their O.M No.1/4/75-RA Cell dated 7th November, 75.
5. The Secretary, Kamla Nehru Memoria' Trust (Regd.), Civil Lines, Sultanpur, U.P.
6. Shri N.P. Singh, P.S. to Deputy Minister to Agri. & Irrigation, New Delhi with ref. to D.O. No. DM(A&I)/KNMT/75/75 dated 10.12.75.
7. Comptroller & Auditor General of India. (20 copies).
8. Bulletin Section of D.I. (R.S.&P), New Delhi. (5 copies).


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Where an Income-tax Circle, Ward or District or part thereof stands transferred by this Notification from one Range to another Range, appeals arising out of assessments made in the Income-tax Circle, Ward or District or part thereof and pending immediately before the date of this Notification before the Appellate Assistant Commissioner of Income-tax Range from whom that Income-tax Circle, Ward or District or part thereof is transferred to and dealt with by the Appellate Assistant Commissioner of Income-tax of the Range to whom that said Circle, Ward or District or part thereof is transferred.

This Notification shall take effect from 1.1.76.

SA /
(S. Ramaswami)
Under Secretary,
Central Board of Direct Taxes.

Copy forwarded to:

1. The Commissioner of Income-tax, Meerut.
2. The Manager, Govt. of India Press, New Delhi.


(S. Ramaswami)
Under Secretary,
Central Board of Direct Taxes.

Checked

IT.C.C.